



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/2889/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 28th May, 2019.

Sub:- **Cancellation of casual leave .**

Ref:- Your letter No. DJDH/1585/2019, dtd. 24.05.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of casual leave on 17.05.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/1991/2890/1 dated 28.05.19
Copy to.

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)